

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO.HC.VII-314/1993/177/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Imtiaz Ali,
Special Judge, CBI, Assam
Additional Court No.II,
Chandmari, Guwahati-03.

Dated Guwahati, the 6th January, 2020.

Sub:- Station leave.

Ref:- Your letter No. SPL/CBI/Addl-II/125-2018/07 dated 03.01.2020

Sir,

With reference to the above, I am directed to inform you that, your prayer for station leave permission w.e.f. the morning of 11.01.2020 till the evening of 15.01.2020, has been granted/rejected.

The Special Judge, CBI, Addl. Court No. I, Guwahati and in her absence Special Judge, CBI, Addl. Court No. III, Guwahati shall remain in-charge of your Court and Office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

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Memo NO.HC.VII-314/93/178-1A, dated 6.1.20

Copy to:

1. The Special Judge, CBI, Addl. Court No. I, Chandmari, Guwahati.
2. The Special Judge, CBI, Addl. Court No. III, Chandmari, Guwahati.
3. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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